

ITEM NO.8

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 249/2021

MONICCA AGARWAAL

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

IA No. 134217/2021 - CLARIFICATION/DIRECTION  
IA No. 143305/2021 - INTERVENTION/IMPLEADMENT  
IA No. 134215/2021 - INTERVENTION/IMPLEADMENT  
IA No. 128156/2021 - INTERVENTION/IMPLEADMENT

Date : 07-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. Tushar Mehta, SG  
Mr. Ravindra Raizada, Sr. Adv.  
Ms. Garima Prasad, Sr. Adv.  
Mr. Rajeev Kumar Dubey, Adv.  
Mr. Ashiwan Mishra, Adv.  
Mr. Anurag Tiwari, Adv.  
Mr. Kamlendra Mishra, AOR

Mr. Tushar Mehta, SG  
Mr. B. K. Satija, AOR  
Mr. Rajat Nair, Adv.  
Ms. Swati Ghildiyal, Adv.  
Mr. Udai Khanna, Adv.  
Mr. Gurmeet Singh Makker, AOR  
Mr. B. V. Balaram Das, AOR

Mr. Prashant Bhushan, AOR  
Mr. Rahul Gupta, Adv.  
Ms. Neha, Adv.

Dr. Nirmal Chopra, AOR

Mr. Anupam Lal Das, Sr. Adv.  
Mr. Ankur Chawla, Adv.  
Mr. Rahul Pratap, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In view of certain recent developments, it is  
jointly requested that the matter may be deferred.

List on 11.01.2022.

(ASHA SUNDRIYAL)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
COURT MASTER (NSH)